

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.462/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company		Agarwal Fuel Corporation Pvt.Ltd-Vs-Jay Jagannath Steel & Power Ltd		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
01	SAILENDRA	KUMAR TIWARI	Operational huditor/ leh horur	1-Jiwan 27:11-17
02	Mr Rehit Mr Aniruda	Das dha Bhatlachanya	Corporate Debtor	Aug 11/17

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor are present.
- Ld. Counsel for the operational creditor informed that Ld. Counsel for the corporate debtor has submitted a proposal for settlement, which is under consideration. On this ground he made a prayer for adjournment. Prayer is allowed.

List on 15/01/2018 for admission.

<u>8</u>d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)